

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 485 of 2021	Prayag Polytech Pvt. Ltd. Vs. Prayag Tubes Pvt. Ltd.	Vipul Ganda	
2.	Comp. App. (AT) (Ins) No. 487 of 2021	Manoj Goel Vs. Carol Infrastructure Pvt. Ltd. & Anr.	Vishal Singh	Minakshi Jyoti
3.	Comp. App. (AT) (Ins) No. 494 of 2021  (With Defects)	Radius Infratel Pvt. Ltd. Through The Liquidator Arvind Garg Vs. Jaiprakash Associates Ltd. & Ors.	Aditya Dewan	

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	Siddharth Jain-R1 T. N. Durga Prasad-RP
5.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	Sadapurna Mukherjee

### For Hearing

6.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors.  <b>With</b>	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
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7.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6,7&12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP
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**12:00 Noon**

**(After rising of above Bench and Chennai Bench)**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

8.	Comp. App. (AT) (Ins) No. 191 of 2021  <b>Part Heard</b>	Maitreya Doshi, ex-Director of Doshi Holdings Pvt. Ltd. Vs. Anand Rathi Global Finance Ltd. & Anr.	Aslam Ahmed	Smriti Churiwal Vishesh Kalra-R1 Anshula Grover-R2
9.	Comp. App. (AT) (Ins) No. 642 of 2020  <b>Part Heard</b>	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmitra-R3 Vishal Ganda

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**